

Amount Allocated to Bihar under Special Component Plan

2326. SHRI VIJOY KUMAR YADAV : Will the Minister of WELFARE be pleased to state :

(a) the amount allocated to Bihar under the Special Components Plan during 1985-86 and 1986-87, separately;

(b) whether the amount allocated during 1986-87 was less than the amount allocated in 1985-86; and

(c) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) The Special Component Plan outlay of Bihar for the year 1985-86 was Rs. 67.27 crores. In the subsequent year i.e. 1986-87 the Special Component Plan outlay for the State rose of Rs. 84.25 crores.

(b) No Sir.

(c) Question does not arise.

[*English*]

Tree Growers' Co-operatives in Orissa

2327. SHRI JAGANNATH PATTNAIK : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether his Ministry has received suggestions from the Advisory Board on Energy and Planning Commission to set up tree growers' co-operatives in various parts of the country;

(b) if so, the broad outlines of the proposals and its financial outlay;

(c) the number of villages covered in the State of Orissa under this plan; and

(d) the details of the agency for monitoring the growth and maintenance of the tree ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL) : (a) The Advisory Board on Energy (ABE) had requested NDDB to prepare a pilot project of Tree Growers' Cooperative

Societies. The pilot project was submitted to ABE in January, 1985. With the constitution of the NWDB in May, 1985 the project proposal was refined and submitted to NWDB in August, 1985.

(b) Broadly, the project proposal is to form 64 Cooperative Societies covering 256 villages in five States, namely, Gujarat, Orissa, Rajasthan, Andhra Pradesh and Maharashtra. The total outlay on the project will Rs. 3.15 crores. The Societies will be afforesting 40 ha. of land each by planting grasses, fuel, wood and small timber trees.

(c) Cuttack District has been provisionally selected in Orissa. Detailed surveys of villages/wastelands is being undertaken before a final decision thereon is taken.

(d) The growth and maintenance of the trees would be monitored by the Societies.

Formulating Plans at Block Level

2328. PROF. NARAIN CHAND PARASHAR : Will the Minister of PLANNING be pleased to state :

(a) whether the concept of Planning from below by formulating the plans at the block level and then dovetailing them into the District Plans and State Plans has made any headway;

(b) if so, the names of the States/Union Territories which have initiated the process; and

(c) the likely date by which the remaining States would be persuaded for this purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM) : (a) The Seventh Plan envisages decentralisation of Planning in a phased manner. As the district is a well-known and accepted administrative unit, the decentralisation of planning from the State level to the District level is to be achieved in the first phase. Eventually decentralisation is to be extended further to the Block level.

(b) and (c). As per the information available to the Planning Commission only